NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.(I.B) No.213/KB/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singi 2. Hon'ble Member (T) Shri S. Vijayaraghava

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st May, 2017, 10.30 A.M

Name of the Company Under Section		Stewarts and Lloyds of India Ltd.		
		10		IBC
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
į.	SIDHARTH	HA SHARHA, ADVOC	Applicant/ Cohent Dibter	1/5/2017

Ld. Counsel for the applicant (Corporate Debtor) is present.

ORDER

Order pronounced. Let a copy of the order be given to the applicant subject to compliance of all requisite formalities.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)